

d ITEM NO.47

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 933/2015

PRAVEEN YADAV & ORS

Appellant(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date : 20/01/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Daya Krishan Sharma, Adv.

For Respondent(s)

Mr. Kumar Saurav, Adv.
Mr. Abhishth Kumar, Adv.
Mr. Sudarshan Rajan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the parties shall be at liberty to
file the additional documents, if any, within a period of four
weeks.

List again on 4.3.2016.

(M V RAMESH)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.01.20
16:27:53 SCT
Reason: